

SPECIAL BENCH

S-2

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1593(KB)2018
IA(I.B.C)/760(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY {INDIA}LIMITED VS UNI WORTH TEXTILES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Kuldip Mallick, Adv.] For the Financial Creditor
Mr. Pratik Ghose, Adv.]
Mr. Avishek Roy Chowdhury, Adv.]

O R D E R

1. Ld. Counsel for the Financial Creditor present.
2. **IA(I.B.C)/760(KB)2024**
 - a. Ld. Counsel appearing for the applicant seeks to withdraw this IA. Accordingly, this IA is dismissed as withdrawn.
3. Post the matter on **22/04/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**